## Written Answers

Setting up of Inland Water Transport

Authority

Will the Minister of SHIPPING

TRANSPORT be pleased to state :

country; and

1179. SHRI SATYA PAL MALIK:

## [2 DEC, 1983]

AND

98	3] -	to Questions 70
th tie	te 10 on :-	+2+3 system of school educa-
	1.	Andhra Pradesh
	2.	Assam
	3.	Bihar contraction to a to a fill
	4.	
	5.	Gujarat Jammu and Kashmir
	6.	Karnataka
	7.	Kerala
	8.	Maharashtra
	9.	Manipur
	10.	Meghalaya
	11.	Nagaland
	12.	Orissa
e.	13.	Sikkim
	14.	Tamil Nadu
	15.	Tripura
	16.	Uttar Pradesh
	17.	West Bengal
		Arunachal Pradesh
	19.	Andaman & Nicobar Islands
	20.	Chandigarh

21. Dadra & Nagar Haveli

22. Delhi

- 23. Goa, Daman & Diu 🗇
- 24. Lakshadweep
- 25. Mizoram
- 26. Pondicherry.

(c) Although no final date has been fixed, the subject was considered at the last Conference of Education Secretaries held in January 1983. The Conference urged upon the States which have not yet switched over to the 10+2+3system to introduce the change before the 1984-85 academic session.

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## Output of Cochin Shipyard

1181. SHRI DHULESHWAR MEENA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that according to a Japanese study the Cochin Shipyard takes 1,100 days to deliver a ship which takes only 110 days to be completed elsewhere:

(b) if so, what are the details thereof?

(a) whether there is any proposal under consideration of Government to set up Inland Water Transport Authority in the

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) Yes. Action has been initiated to finalise legislation for setting up an Inland Waterways Authority of India.

(b) The Authority, besides being responsible for discharging the obligation of the Central Government for development, maintenance and operation of National Waterways, will also act as a research and advisory agency for shipping and navigation on waterways in the country.

10 +2+3 System of education

1180. SHRI B. C. PATTANAYAK: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether the Central guidelines have been sent to various States and Union Territories to introduce 10 + 2 + 3 system of education;

(b) if so, what are the names of the States and Union Territories where such 10+2+3 pattern of education has been introduced! and

(c) when the remaining States and Union Territories are expected to introduce the system ?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND AND SOCIAL WELFARE CULTURE (SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) So far the following 17 States and 9 Union Territories have switched over to